

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2438  
ANSWERED ON:06.02.2014  
SCHEMES UNDER CAPART  
Rama Devi Smt.

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of the schemes approved by Council for Advancement of People's Action and Rural Technology (CAPART) for Bihar during the last three years and the current year;
- (b) the name of the works and the sectors to which the said schemes are related;
- (c) whether works have been started under the said schemes;
- (d) if not, the reasons therefor;
- (e) whether the Government is monitoring those Non-Governmental Organizations which are implementing these schemes; and
- (f) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a) & (b) During the last three years and the current year CAPART has sanctioned one project for Bihar the details of which are enclosed at Annexure.
- (c) The work could not be started as the funds were not released due to decision regarding stoppage of funding.
- (d) to (f) Do not arise in view of (c) above.